

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 308 of 2013

Wednesday, this the 8th day of January, 2014

CORAM:

Hon'ble Mr. Justice A.K. Basheer, Judicial Member

Parol Chinnan, S/o. Ayyappan, aged 64 years,
 [Retired as Technician Grade-I (CON)/Engg/BBS
 East Coast Railway, Bhubaneswar], residing at Kokkakad
 House, Pulliparambu P.O., Via Chelambra, Malappuram
 District, Kerala State.

Applicant

(By Advocate – Mr. R. Premchand)

V e r s u s

1. The General Manager, East Cost Railway, Chandrasekharpur, Bhubaneswar – 751 023.
2. Financial Advisor and Chief Accounts Officer (Pension), East Coast Railway, Rail vihar, Chandrasekharpur, Bhubaneswar – 751 023.
3. The Senior Divisional Finance Manager, Divisional Office, East Coast Railway, Khurda Road, Pin – 752 050.
4. The Senior Personal Officer (con/coordination), East Coast Railway, Chandrasekharpur, Bhubaneswar – 751 023.

Respondents

(By Advocate – Mr. K.M. Anthru)

This application having been heard on 08.01.2014, the Tribunal on the same day delivered the following:

OR D E R

When this case is taken up for consideration it is revealed from the written statement filed by the respondents that the relief sought for has already been granted to the applicant. A copy of the order passed by the



respondents in this regard is available on record as Annexure R1. In that view of the matter the Original Application is closed as infructuous. However, it is made clear that it will be open to the applicant to pursue the matter further, if any other grievance survives in this connection.

2. Original Application is closed in the above terms. No costs.


(JUSTICE A.K. BASHEER)
JUDICIAL MEMBER

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